ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: TCP/202/2016

NAME OF THE PETITIONER(S)

: Sreeram Sarath & another

NAME OF THE RESPONDENT(S)

: M/s Phykon Solutions Private Limited & 4 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

) C. V. MOHAN KUNAR

K. Crawtham Kennes Athiban Vijay A. K

Course for Represts
Council for Petition

well This

ORDER

Counsels representing both the parties are present. Counsel for petitioner prayed for time to seek instructions from the client in relation to the valuation report. Time is extended at request. Put up on 23.01.2018.

(S VIJAYARAGHAVAN) Member (Technical)

-sd-(K ANANTHA PADMANABHA SWAMY) Member(Judicial)

bc